GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA

STARRED QUESTION NO. 264 TO BE ANSWERED ON 22.03.2022

Welfare Schemes for Sportspersons

*264. SHRI RAMDAS C. TADAS:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to formulate any scheme for the welfare of Indian sportspersons of National and International level;
- (b) if so, the details thereof along with the welfare schemes formulated for the purpose; and
- (c) the total amount spent for the welfare schemes/programmes meant for sportspersons of National and International level during the last three years?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 264 FOR ANSWER ON 22/03/2022 REGARDING 'WELFARE SCHEMES FOR SPORTSPERSONS' BY SHRI RAMDAS C. TADAS, HON'BLE MEMBER OF PARLIAMENT

- (a) and (b): Yes Sir. The Government is already running two schemes viz. scheme of Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS) and Scheme of Pension to Meritorious Sportspersons for the welfare of Indian sportspersons of National and International level.
- (1) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons

The Objectives of the scheme are:

- (i) To provide suitable assistance to outstanding sportspersons now living in indigent circumstances;
- (ii) To provide suitable assistance to outstanding sportspersons injured during the period of their training for competitions and also during the competitions, depending on the nature of the injury;
- (iii) To provide suitable assistance to sportspersons for medical treatment;
- (iv) To provide suitable assistance to promote welfare of sportspersons generally in order to alleviate distress among them and their dependents in indigent circumstances;
- (v) To provide assistance to sportspersons living in indigent circumstances for training, procurement for sports equipment, participation in national and international sports events etc.

The Quantum of assistance given under the scheme for different purposes will be as under:

S.	Purpose	Amount of assistance	
No.			
a.	Assistance to sportspersons living in	Upto Rs. 5 lakh	
	indigent circumstances	In addition, monthly	
		pension of Rs. 5,000/- per	
		month may be considered	
		for specific period taking	
		into consideration merit of	
		request of a sportsperson.	

b.	Assistance to Families of deceased Sportspersons	Upto Rs. 5 lakh
C.	Assistance for Medical Treatment to sportspersons or family members	Upto Rs. 10 lakh
d.	Assistance for injuries sustained during training for and participation in Sports competitions	Upto Rs. 10 lakh
e.	Assistance for training, procurement of equipment and participation in national and international sports events	Upto Rs. 2.5 lakh
f.	Assistance to coaches and support personnel	Upto Rs. 2 lakh

(2) Scheme of Pension to Meritorious Sportspersons

The objective of Scheme of Pension to Meritorious Sportspersons is to provide assured monthly income through annuity for outstanding sportspersons that has become imperative due to the fact that sportspersons spend prime of their youth in pursuit of intensive training, sacrificing other beneficial opportunities normally available. The assured monthly income will be a compensation for the opportunities spurned by them in pursuit of their high ambition and achievement in sports.

The rate of monthly pension under the scheme is as under:

S. No.	Category of meritorious sportspersons	Rate of Pension (Rs./per month)
1	Medalists at the Olympic Games / Para Olympic Games	20,000
2	Gold medalists at the World Cup/World Championship* in Olympic and Asian Games disciplines	16,000
3	Silver and Bronze medalists at the World Cup* in Olympic and Asian Games disciplines	14,000

4	Gold medalists of the Asian/ Commonwealth Games/Para Asian Games	14,000
5	Silver and Bronze medalists of the Asian/ Commonwealth Games/ Para Asian Games	12,000

^{*} World Cup/World Championship held once in four year only shall be considered.

(c) The total amount spent for the welfare schemes/ programmes meant for sportspersons of National and International level during the last three years under the two schemes viz. scheme of Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS) and Scheme of Pension to Meritorious Sportsperson is given as under:

S.No.	Name of the Scheme	2020-21	2019-20	2018-19
		(in Rs.)	(in Rs.)	(in Rs.)
1.	Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS)	1,18,85,000	63,32,415	66,00,000
2.	Pension to Meritorious Sportsperson	13,22,00,000	46,99,00,000	29,77,00,000
